NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 157/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: M/s. One Time Leafin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 55(3) of the Companies Act, 2013.

S. No. N

NAME

DESIGNATION

SIGNATURE

ORDER CP 157/55(3)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.7.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)